

Auditor General of India thereon. [Placed in Library. See No. LT-8843/74]

(b) Review by Government on the working of the Corporation.

**The Cotton Textiles (Control) Second Amendment Order, 1974**

SHRI V. P. SINGH : Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 3147, dated the 30th November, 1974, publishing the Cotton Textiles (Control) Second Amendment Order, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. 8842/74]

SHRI RABI RAY : On a point of order . . .

MR. DEPUTY CHAIRMAN : Shrimati Sushila Rohatgi.

**SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF GUJARAT FOR THE YEAR 1974-75**

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE) : Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Gujarat for the year 1974-75—Another Batch.

**ENQUIRY REGARDING NOTICE OF PRIVILEGE MOTION**

SHRI RABI RAY (Orissa) : On a point of order.

MR. DEPUTY CHAIRMAN : On what ?

श्री रबी राय : मैंने एक प्रिविलेज का मोशन 13 तारीख से दिया हुआ है (Interruption) श्री गुजराल के खिलाफ दिया हुआ है, लेकिन आप इजाजत नहीं दे रहे हैं ?

(Interruption)

MR. DEPUTY CHAIRMAN : It is with the Chairman. You cannot get up in the House just like this.

SHRI RABI RAY : I had given notice on the 13th. I must know something about it.

MR. DEPUTY CHAIRMAN : It is with the Chairman. You deal with him. Do not get up like this.

SHRI RABI RAY : I have to get a reply.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : I am on a point of order. And I am quoting Rule 241. . . .

MR. DEPUTY CHAIRMAN : There is no business on which you can raise a point of order.

SHRI RABI RAY : I had given a privilege motion notice . . .

(Interruption)

MR. DEPUTY CHAIRMAN : Let us take up the Calling Attention. Shri Harsh Deo Malviya.

**CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE**

**Reported Circulation of Fake Currency Notes in the country**

SHRI HARSH DEO MALAVIYA (Uttar Pradesh) : Sir, I beg to call the attention of the Minister of Finance to the reported circulation of a large number of fake currency notes in the country and the steps taken by Government in this regard.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh) : Sir, I am on a point of order. I draw your attention to Rule 241 . . .